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P.Kumbhar vs.UOI

ADMISSION SL.NO.1
O.A.No.260/00342/15
Date-31.07.2015

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER(A)

None appeared for the applicant when called. A memo has been filed on behalf of the learned counsel for the applicant seeking withdrawal of this O.A. based on an earlier order dated 12.12.2013 of this Tribunal in O.A.No.855 of 2013 dismissing a similar matter. Considering this Memo, the O.A. is disposed of as withdrawn. No costs.

Mr.A.K.Mohapatra, learned ACGSC is present and heard.


MEMBER (A)